

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1271 OF 2024**

**IN THE MATTER OF: -**

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

**INDEX**

<b>S.No.</b>	<b>Particulars</b>	<b>Pg. No.</b>
1.	Additional Affidavit on behalf of Respondent No. 7 – PWD, Meghalaya	1-3
2.	<b>Annexure R-1</b> Status of Action Taken Report on behalf of Respondent No. 7 – PWD, Meghalaya	4-48
3.	Proof of Service	49

Dated 25.04.2026

Filed by:

  
[Avijit Mani Tripathi]

Advocate for Respondent No.7- PWD  
State of Meghalaya

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Email: [avijitmani@gmail.com](mailto:avijitmani@gmail.com)

B-17, 4<sup>th</sup> Floor,, Jangpura Extension,  
New Delhi -110014

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

I.A. NO.691 OF 2025

IN

ORIGINAL APPLICATION NO. 1271 OF 2024

IN THE MATTER OF:-

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya &

Ors.

...Respondents

ADDITIONAL STATUS REPORT ON BEHALF OF RESPONDENT

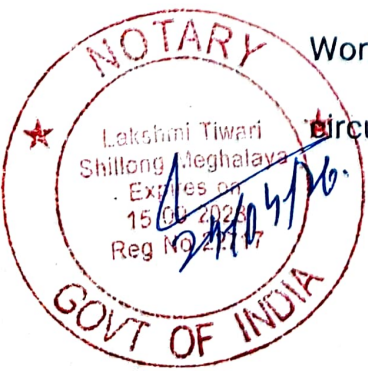
NO. 7 - PWD, MEGHALAYA

Chief Engineer (M-H)  
PWD (Roads)  
Meghalaya, Shillong

I, Hubert Kharlukhi, S/o (L) Ionnis Warnongbri, aged about 57 yrs., the Chief Engineer, Public Works Department (NH) resident of Riat Laban, Kynjat Phutbol, Laban, Shillong, Meghalaya - 739004, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Chief Engineer, Public Works Department (NH) and as such I am aware of the facts, circumstances and records pertaining to the instant case in

S L Insan Official No. 27  
Date 29/04/26



my official capacity. I am competent and authorized to swear the present affidavit in compliance with order dated 11.03.2026 on behalf of Respondent No. 7 – Public Works Department, Government of Meghalaya.

2. That it is most respectfully submitted that the answering Respondents have already filed their reply to the letter petition on 21.07.2025 reply to the Interim Application bearing No.691 of 2025 on 15.12.2025 and status reports dated 02.02.2026 and 02.03.2026 which may kindly be treated as part and parcel of the present affidavit and the same is not being repeating herein for sake of brevity.
3. That it is most respectfully submitted that in compliance with the current updated status report is being filed by the Respondent No.7 showing the progress of the work of road construction, removal of debris and desiltation of river Myntdu which is still in progress and is expected to be completed in the time of two months granted by this Hon'ble Court vide order dated 11.03.2026. A copy of the status report as on 22.04.2026 is annexed herewith and marked as

ANNEXURE-1.

That in view of the submissions made above, it is most



respectfully submitted that Respondent State of Meghalaya is committed in taking all remedial measures qua the mischief of previous contractor to ensure that the Myntdu River retains its pristine nature. The instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.

Solemnly Affirmed before me this day on 24/04/26. The deponent is identified By Mr. Umesh Sharma Advocate I Certify that the content of the Affidavit are read over and Explained to the Deponent who verified the same before me.

*Hm*  
**DEPONENT**  
Chief Engineer (NH)  
PVD (Roads)  
Meghalaya, Shillong

913

**VERIFICATION:**

Verified at Shillong on this 24/04 day of April 2026 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.

Identified by  
*[Signature]*  
(Mr. Umesh Sharma)  
Advocate, Shillong.



*[Signature]*  
**Lakshmi Tiwari**  
Notary Public  
Shillong, Meghalaya  
Regn No. 22717  
Govt of India

*Hm*  
**DEPONENT**  
Chief Engineer (NH)  
PVD (Roads)  
Meghalaya, Shillong

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE CHIEF ENGINEER (NATIONAL HIGHWAYS) P.W.D (ROADS)  
CENTRAL ROADS BRANCH :: MEGHALAYA,SHILLONG

Email Address: [cenhpwd@gmail.com](mailto:cenhpwd@gmail.com)

No.PW/CE/NH/43/2021/95

Dated Shillong the 23<sup>rd</sup> April, 2026

To,

The Secretary to the Govt. of Meghalaya  
Public Works (R&B) Department  
Meghalaya, Shillong

**Sub: Action Taken Report in Compliance with order of the Hon'ble NGT, Principal Bench for the work Construction of Jowai By Pass with paved shoulder connecting NH -40E at km 214.00 and NH -44 at km 58.210 including construction of Bridges in the State of Meghalaya (Job No. 44E/MG/2020-21/165).**

**Ref: Letter M.No.EE/(C)/TB/EST/Pt-III/274/2025/198-200**

**Dt: 22.04.2026**

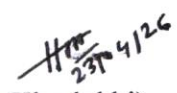
Sir,

With reference to the subject cited above, I have the honour to forward herewith the Action Taken Report as on 22<sup>nd</sup> April, 2026 in Compliance with order of the Hon'ble NGT Order 11.03.2026 for the work mentioned above received from the Executive Engineer, PWD (Roads) Jowai Central Division, Jowai vide letter M.No.EE/(C)/TB/EST/Pt-III/274/2025/198-200, dt. 22.04.2026 for favour of your kind information and necessary action.

This is for your kind information and necessary action.

Encl: As stated above

Yours faithfully,


  
(H. Kharlukhi)  
Chief Engineer (NH) PWD (Roads)  
Meghalaya, Shillong

Memo. No.PW/CE/NH/43/2021/95-A

Dated Shillong the 23<sup>rd</sup> April, 2026

Copy to:

1. The Superintending Engineer, PWD (Roads) National Highway Circle, Shillong/ Jowai Circle, Jowai for information.
2. The Executive Engineer P.W.D (Roads), Jowai Central Division, Jowai for information.

  
Chief Engineer (NH) PWD (Roads)  
Meghalaya, Shillong

**STATUS OF ACTION TAKEN REPORT  
AS ON 22<sup>ND</sup> APRIL 2026**

CE Copy

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE EXECUTIVE ENGINEER, P.W.D. (ROADS)  
JOWAI CENTRAL DIVISION, JOWAI

No. . EE(C)/TB/EST/Pt-III/274/2025/

Dated

To,

**Shri. R. Nainamalai, IFS**  
**Chairman of Meghalaya State Pollution Control Board**  
**Shillong**

*ACE (CR)*  
*Please put up*  
*draft to Secy.*  
*Hm*  
*23/04/26*

**Ref:** 1. letter no.MPCB/TB-116/2025/2025-2026/49 Dated 23.03.2026  
2. letter no.PW/CE/NH/24/2013/Pt/118 Dated 25.03.2026  
3. letter no. MFG/NGT/117/Vol-I/30164 dated 30.03.2026

**Sub:** Action Taken Report in compliance with order of the Hon'ble NGT, Principal Bench for the work "Construction of Jowai ByPass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165)".

**Sir,**

With reference to the subject cited above, I have the honour to submit herewith the Status of Action taken Report as on 22<sup>nd</sup> April, 2026 in compliance of Hon'ble NGT Order dated 11.03.2026 With regard to construction of Jowai ByPass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165), as enclosed.

This is for favour of your kind information and necessary action.

**Encl:** 1. Action Taken Report  
2. Annexure I-VI

Yours Faithfully,

Executive Engineer PWD (Roads)  
Jowai Central Division, Jowai

Memo. No. . EE(C)/TB/EST/Pt-III/274/2025/ 198-200

Dated. 22/4/26

Copy to:

1. The Chief Engineer (NH) PWD (Roads) Meghalaya, Shillong for favour of your kind information.
2. The Deputy Conservator of Forest (HQ) Meghalaya, Shillong for favour of your kind information.
3. The Deputy commissioner West Jaintia Hills District, Jowai for favour of your kind information.

*CW*  
*1092*  
*23/4*

Executive Engineer PWD (Roads)  
Jowai Central Division, Jowai

Status of Action taken Report as on 22<sup>nd</sup> April 2026

**In compliance of Hon'ble NGT Order dated 11.03.2026 With regard to construction of Jowai ByPass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.10 including construction of Bridges in the state of Meghalaya (Job No. 44E/MG/2020-21/165) is hereby submitted as under:**

The construction of the Jowai Bypass is a significant infrastructure development in Meghalaya, India. This project is essential to improving the transportation network in the region, as it is aimed at easing the heavy traffic congestion in Jowai town. By linking two crucial National Highways—NH-40E at Km 214.00 and NH-44 at Km 58.210—the Bypass will provide a smoother and more efficient route for vehicles especially for trucks and heavy vehicles, bypassing the crowded Jowai town center. The 5.915 km stretch of road, along with the construction of three bridges, will serve as a vital link for road users and the transportation of goods, enhancing the overall economic potential of the region. The Bypass is intended to alleviate traffic congestion in Jowai town, offering an alternative route for vehicles, particularly those involved in long-distance travel and for Heavy vehicles and trucks.

The Jowai Bypass project, sanctioned under Job No. 44E/MG/2020-21/165, is being implemented by the Public Works Department (Roads), Jowai Central Division. The scope of the project includes the construction of double lane with paved shoulders road, bridges, and other associated works to ensure a seamless connection between the two national highways.

The project received its approval from the Ministry of Roads Transport & Highways (MoRTH), New Delhi, on March 26, 2021 for an amount of Rs. 9358.66 lakh. Following the approval and sanction, the Public Works Department (PWD) initiated the tendering process under Engineering, Procurement, Construction (EPC) contract.

The tender process for the Jowai Bypass began with an invitation for bids on June 8, 2021. After careful evaluation, the contract was awarded to M/s. Kampung Kamyar Trading Co. on March 7, 2022. Unfortunately, due to the discovery of fraudulent practices, the contract was terminated on May 19, 2022, after following due process.

Following the termination of the initial contractor, the balance of the work was re-invited for bids on July 18, 2022. M/s Dhar Construction was selected as the new contractor, and a Notice to Proceed was issued on January 16, 2023. This re-allocation was necessary to ensure that the project continued without further delays being a centrally sponsored project.

The contract was awarded on Engineering, Procurement, Construction (EPC) mode and under EPC contract, the contractor holds full control of the project from design, procurement to construction (means from start to end).

EPC contractor carries all the liabilities which may arise due to problems in the project from inception to completion.

The alignment of the Jowai Bypass runs parallel to the Myntdu River for approximately 1.850 km. This proximity to the river presents unique challenges, particularly during the monsoon season, since the region is one of the area with heavy rains couple with unpredicted cyclonic events. When Cyclone Remal which hit the region in the last week of May 2024 and have caused significant disruption. The cyclonic rain and the heavy downpour that followed the days after led to extensive silting in the Myntdu River, which further complicated construction efforts and raised concerns over environmental impacts and safety.

**Directions issued by the Hon'ble Tribunal:**

- I. Clear all dumped material from the upstream of the Myntdu River and its tributaries to prevent further siltation of the drinking water reservoir within a period of two months.
- II. After debris removal, carry out proper slope dressing and plantation on topsoil to prevent further erosion and runoff during the monsoon.
- III. Ensure that cleared material is transported and disposed of strictly at the Demthring designated dumping site under intimation to MSPCB, as per provisions of the Construction & Demolition Waste Management Rules, 2016.
- IV. The PWD shall ensure adequate supply of drinking water to villagers affected on account of the said road construction.

**Action Taken:****1. Debris Clearance:**

- All debris and boulders from Liar Pamkam, adjoining paddy fields, and nearby areas of Upper Myntdu have been completely cleared since April 2025.
- The affected areas have been restored to their original condition to the extent feasible.
- A limited quantity of material along the side of Liar Pamkam stream has been retained at the request of paddy field owners, to serve as a protective measure against overflow of the stream to the paddy field during the monsoon. *(Photographs and letter enclosed as Annexure I).*
- It was observed that certain activities by land owners, including collection of sand and stone boulders, had resulted in narrowing of the Liar Pamkam stream channel upstream. This stretch was cleared and properly dressed during April 2026, restoring the natural flow and width of the stream. *(Photographs enclosed as Annexure II).*

**2. Slope Dressing and Plantation:**

- Approximately 300 tree saplings have been received from the Forest Department. Plantation has been undertaken in consultation with the Forest Department, along with grass turfing of topsoil at critical locations. These works are in progress and scheduled for completion within two weeks.
- Additional saplings are expected from the Forest Department in June 2026, after which plantation will be completed. *(letter enclosed as per Annexure-III)*
- At the bridge site (COS), slope stabilization works are pending as construction activities have only recently been completed. Removal of shuttering, stagings and earth filling operations are currently in progress. The contractor has been instructed to clear all earth filling at this bridge (COS) site, which was filled during construction, and to immediately transport it to the designated dumping site. So as to enable commencement of slope stabilization immediately. Also, as this site is ridge valley which slope both sides and there is no stream beneath the bridge and all the surface runoff water has been diverted and channelized through proper drain to both the downstream sites. And the natural slope on both sides will be dressed and the steep slopes facing towards the myntdu river will be properly stabilized with geotextile stabilization. *(Photographs and letter enclosed as Annexure IV).*
- Slope stabilization at other vulnerable locations shall be executed using grass turfing, tree plantation and installation of geotextile nets at required locations, as per the order of the Chief Engineer (NH), PWD (Roads), Meghalaya, Shillong, vide letter No. PW/CE/NH/43/2021/92 dated 21st April 2026. The contractor has been instructed to carry out these works and to complete it within two weeks, in accordance with the above order. All required materials

are ready at site, and the work shall commence upon deployment of technical supervisors within one or two days. (*Photographs and letter enclosed as Annexure V*).

- Additionally, sandbag wall palasiding of about 1970.00 Rm has been constructed at the bridge site and other vulnerable locations as a remedial measure to prevent and arrest any further soil erosion and downstream movement of soil. (*Photographs enclosed as Annexure VI*).


**3. Disposal of Cleared Material:**


- All cleared materials have been transported and disposed off at the designated dumping site at Demthring, in strict compliance with the Construction & Demolition Waste Management Rules, 2016. (*Photographs enclosed as Annexure VII*).

**4. Water Quality:**

- Myntdu river is presently observed to be relatively clean under normal conditions. However, due to hilly terrain of the region, the river naturally carries a higher sediment load during the periods of heavy rainfall, due to steep surface runoff. This result in temporary turbidity which typically subsides within a short duration as the flow stabilizes. Notwithstanding this natural phenomenon, a matter of serious concern is the ongoing anthropogenic impact on the river. It has been observed that indiscriminate disposal of construction debris , domestic garbage and other waste material is taking place at several location along the river bank, particularly from nearby residential areas of Jowai Town (Photograph attached as per Annexure VIII). Such unregulated dumping practices significantly contribute to the pollution and contamination of the river, adversely affecting water quality and the surrounding ecosystem. Unlike the temporary natural siltation caused by rainfall, these human induced pollutants persist and accumulate overtime, posing risks to public health, aquatic life and downstream user. However, as per the findings of the Joint Committee Report dated 10.02.2025, contamination of the water stream was found to be within permissible limits. It may also be mentioned that Myntdu river is increasingly affected by the addition of debris and waste generated due to human activities along its adjacent areas. These activities include continuous operations of nearby stone quarries, land development for residential construction, and the formation of road approaches at multiple locations (Photographs as annexure VIII) and these activities may be controlled by the district authority.


The above is submitted in compliance with the directions of the Hon'ble Tribunal for kind consideration.


  
Executive Engineer, PWD (Roads)  
Jowai Central Division, Jowai

  
Chief Engineer (M-I)  
PWD (Roads)  
Meghalaya, Shillong

**CLEARING OF LIAR PAMKAM STREAM**





  
Chief Engineer (M-H)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

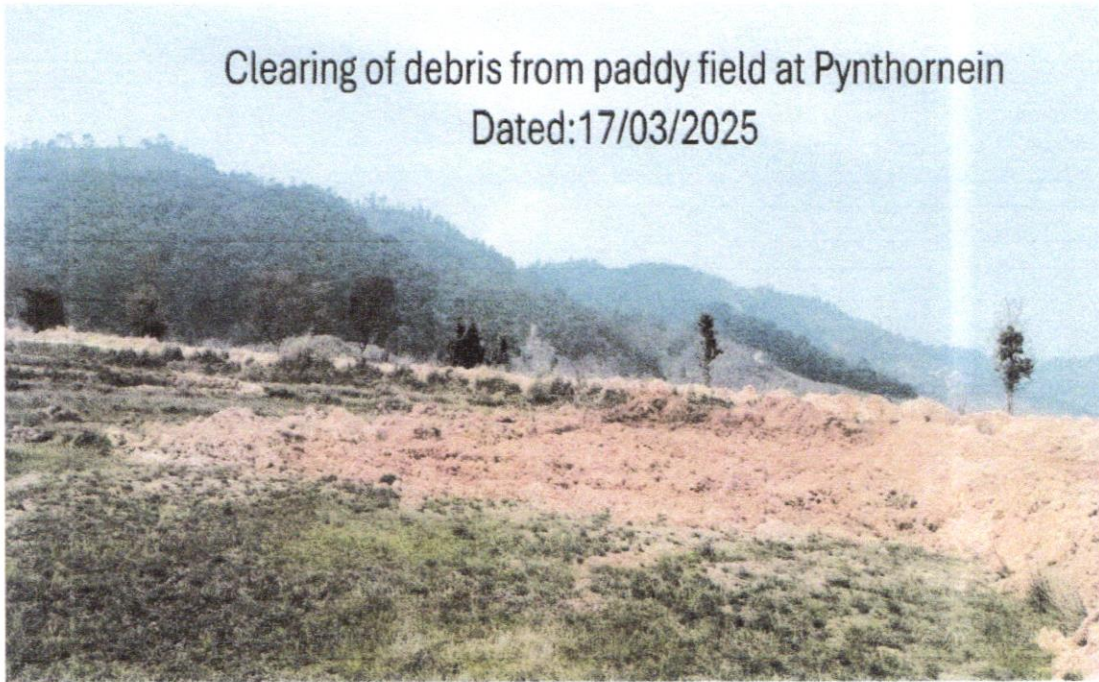
**CLEARING OF DEBRIS FROM THE PADDY FIELDS**





  
Chief Engineer (M-H)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

**CLEARING OF DEBRIS FROM THE PADDY FIELDS**



  
**Chief Engineer (NH)**  
**PWD (Roads)**  
**Meghalaya, Shillong**

  
**Executive Engineer P.W.D (Roads)**  
**Jowai Central Division, Jowai**

**TO WHOM IT MAY CONCERN**


We the undersign Paddy field Owners of Myntdu(Pynthor Nein),hereby inform that the muck and debris,comprising of sand and boulders deposited as a consequence of Cyclone Remal in the year 2024 at the Liar Pamkam stream and the adjoining paddy field,has been almost cleared,and the rest will be duly completed after the monsoon.

A minimal quantity of material has been deliberately retained along the banks of the Liar Pamkam stream as a protective measure to mitigate the risk of overflow into our paddy fields during the forth coming monsoon season.Hence,no further clearance of muck or debris is deemed necessary at present.

This certification has been executed and simultaneously signed on the 10<sup>th</sup> April,2026.

Sl. No.	Name of Paddy Field Owner	Signature
1.	Smt.Meti Pakyntein	<i>M. Pakyntein</i> 22/4/26
2.	Smt.Rina Challam	<i>R. Challam</i>
3.	Smt.Lamsah Challam	<i>L. Challam</i>
4.	(L)Smt.Bibian Pakyntein	<i>B. Pakyntein</i>
5.	Smt.Riya Rymbai	<i>R. Rymbai</i>
6.	Smt.Iris Challam	<i>I. Challam</i>
7.	Smt.Laso Dkhar	<i>L. Dkhar</i>
8.	Smt.Hunbih Khyriem	<i>H. Khyriem</i>
9.	Smt.Original Pakyntein	<i>O. Pakyntein</i>

  
Executive Engineer P.W.D. (Rds)  
Jowai Central Division, Jowai

  
Chief Engineer (N-I)  
P.W.D (Roads)  
Meghalaya, Shillong

ANNEXURE – II

RECENT RE-CLEARING OF LIAR PAMKAM STREAM AND THE ADJOINING AREAS



*Hm*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

RECENT RE-CLEARING OF LIAR PAMKAM STREAM AND THE ADJOINING AREAS



*[Signature]*  
 Chief Engineer (MH)  
 P.W.D (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

ANNEXURE – II

RECENT RE-CLEARING OF LIAR PAMKAM STREAM AND THE ADJOINING AREAS



*[Signature]*  
 Chief Engineer (M-H)  
 P.W.D (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

ANNEXURE – II

RECENT RE-CLEARING OF LIAR PAMKAM STREAM AND THE ADJOINING AREAS



*[Signature]*  
Chief Engineer (M-H)  
P.W.D (Roads)  
Meghalaya, Shillong

*[Signature]*  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

ANNEXURE – III

SLOPE DRESSING AND PLANTATION



*[Signature]*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

SLOPE DRESSING AND PLANTATION



Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

*[Signature]*  
 Chief Engineer (NH)  
 P.W.D (Roads)  
 Meghalaya, Shillong

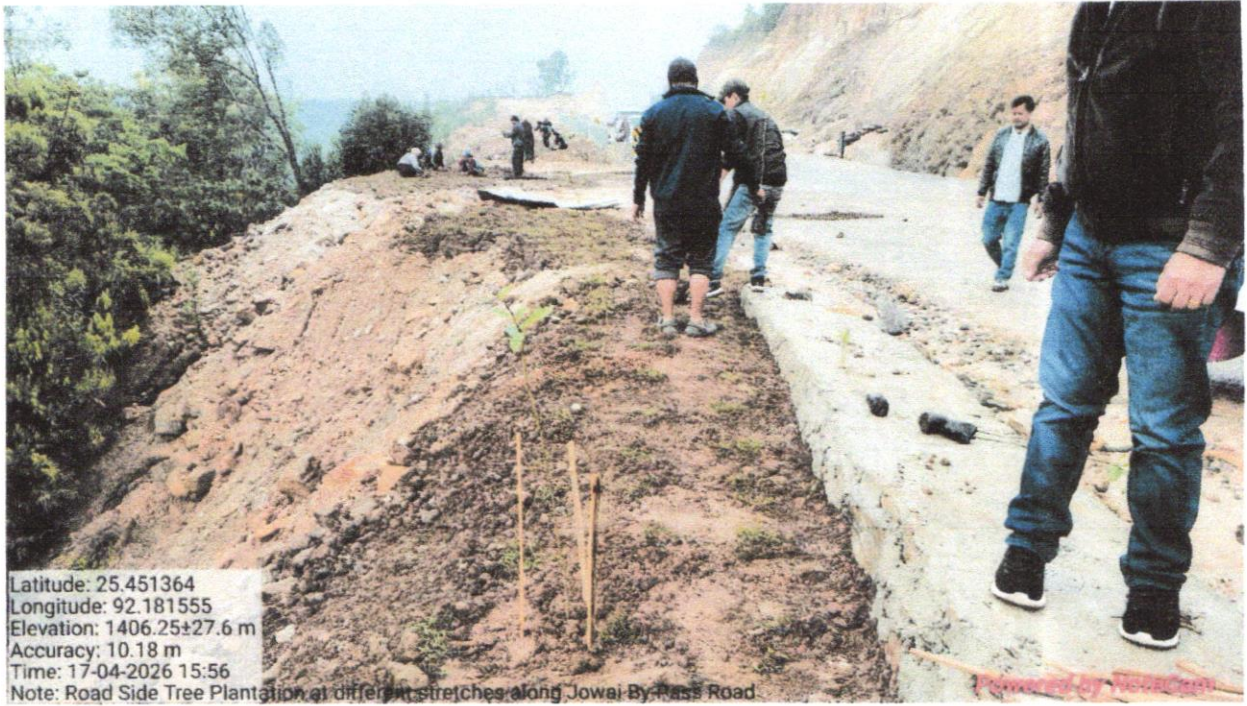
SLOPE DRESSING AND PLANTATION





*Him*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

SLOPE DRESSING AND PLANTATION





  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

  
 Chief Engineer (M-1)  
 PWD (Roads)  
 Meghalaya, Shillong

SLOPE DRESSING AND PLANTATION




  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

  
Chief Engineer (M-F)  
P.W.D (Roads)  
Meghalaya, Shillong

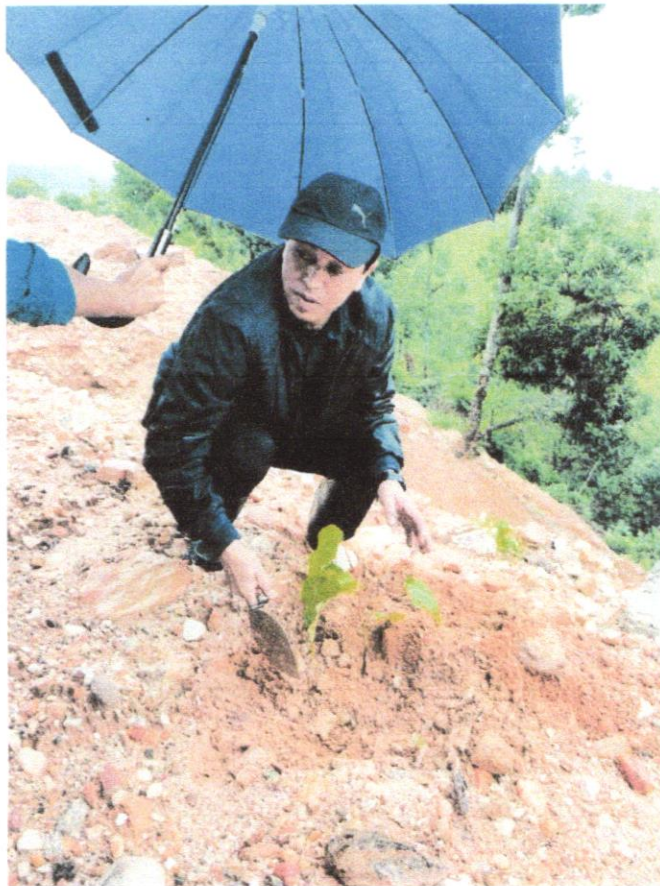
SLOPE DRESSING AND PLANTATION




  
Chief Engineer (NH)  
P&VD (Roads)  
Meghalaya, Shillong



**SLOPE DRESSING AND PLANTATION**



  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong



SLOPE DRESSING AND PLANTATION





*Hms*  
Chief Engineer (N-I)  
PWD (Roads)  
Meghalaya, Shillong

*[Handwritten signature]*

**SLOPE DRESSING AND PLANTATION**



  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

PREPARING BED FOR GRASS TURFING



*[Signature]*  
 Chief Engineer (M-H)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

PLANTING OF GRASS TURFING



*[Signature]*  
Chief Engineer (NH)  
P.W.D (Roads)  
Meghalaya, Shillong

*[Signature]*  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

939

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE EXECUTIVE ENGINEER, P.W.D. (ROADS)  
JOWAI CENTRAL DIVISION, JOWAI.

15/3/2026  
Annexure - 29

No.EE(C)/TB/EST/Pt-III/274/2025/4426

Dated Jowai the 27/3/2026.

To,

The Divisional Forest Officer  
Social Forestry  
West Jaintia Hills District, Jowai.

Subject: - Construction of Jowai-Bypass with pave shoulder connecting NH-40E at km 214.00 and NH-44E at km 58.210 including construction of Bridges (Total Length=5.915km) in the state of Meghalaya. (Job No.44E/MG/2020-21/165). (Prayer for arranging of Trees Sapling).


Sir/Madam,

With reference to the subject cited above, I am please to inform you that the office of the undersigned will need trees sapling which will be planted along the alignment and Right Of Way of the ongoing construction Jowai-Bypass for the year 2026.

Therefore, I request your good office to kindly supply the office of the undersigned around 700(Seven hundred) nos. of sapling (i.e trees that prevent landslips and sliding), so as to enable us to plant at the ongoing construction Road in the month of April/May 2026.

Your kind action is highly appreciated.


Yours Faithfully

  
(Shri. O. Thubru)  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai  
\*\*\*\*\*

Memo No.EE(C)/TB/EST/Pt-III/274/2025/4427-28 Dated Jowai the 27/3/2026.

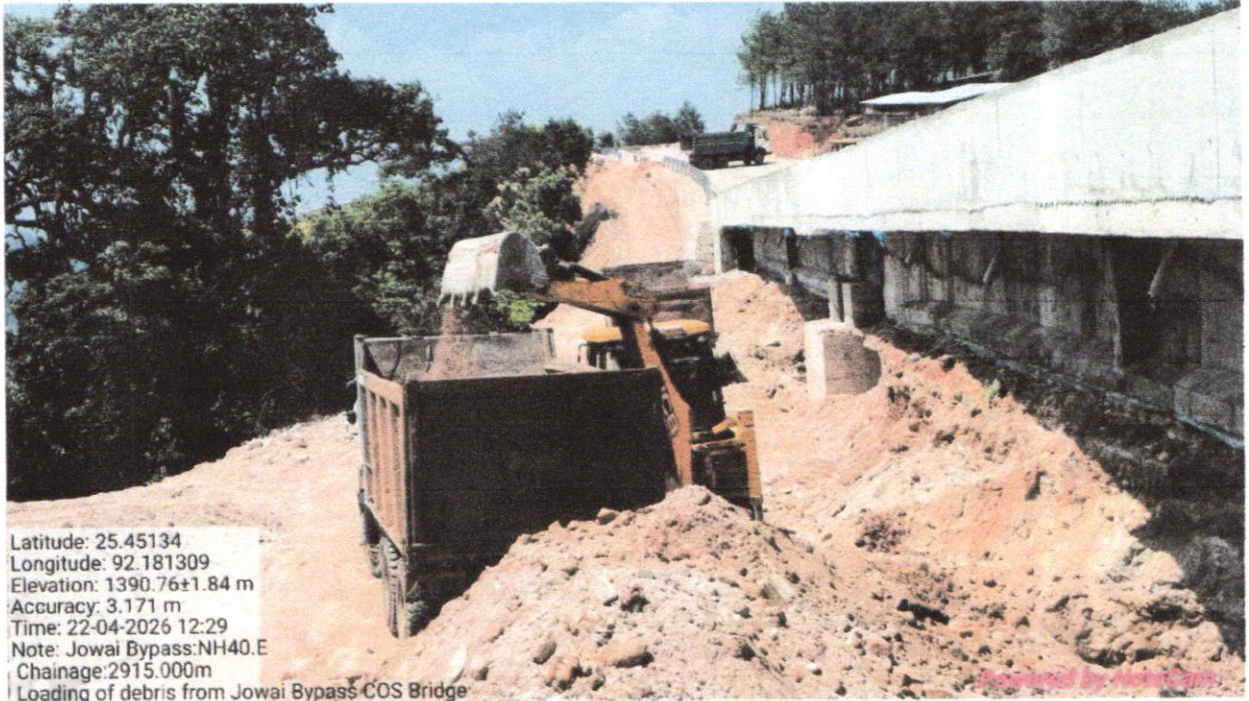
Copy to:

1. The Meghalaya Sate Pollution Control Board Forests and Environment Department, Government of Meghalaya."ARDEN" Lumpyngad' Shillong-793014.  
**Email:memsecy:spcb-meg@gov.in, megspcb@rediffmail.com** for favour of information.
2. The Assistant Executive Engineer P.W.D (Roads) NH Sub-Division Jowai for your information and necessary action.

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai



CLEARING OF EARTH FILLING IN PROGRESS FROM BRIDGE SITE (CHANGE OF SCOPE)



*HTM*  
 Chief Engineer (NH)  
 P.W.D (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

## ANNEXURE - IV

## CLEARING OF EARTH FILLING IN PROGRESS FROM BRIDGE SITE (CHANGE OF SCOPE) L/S (LEFT HAND SIDE).

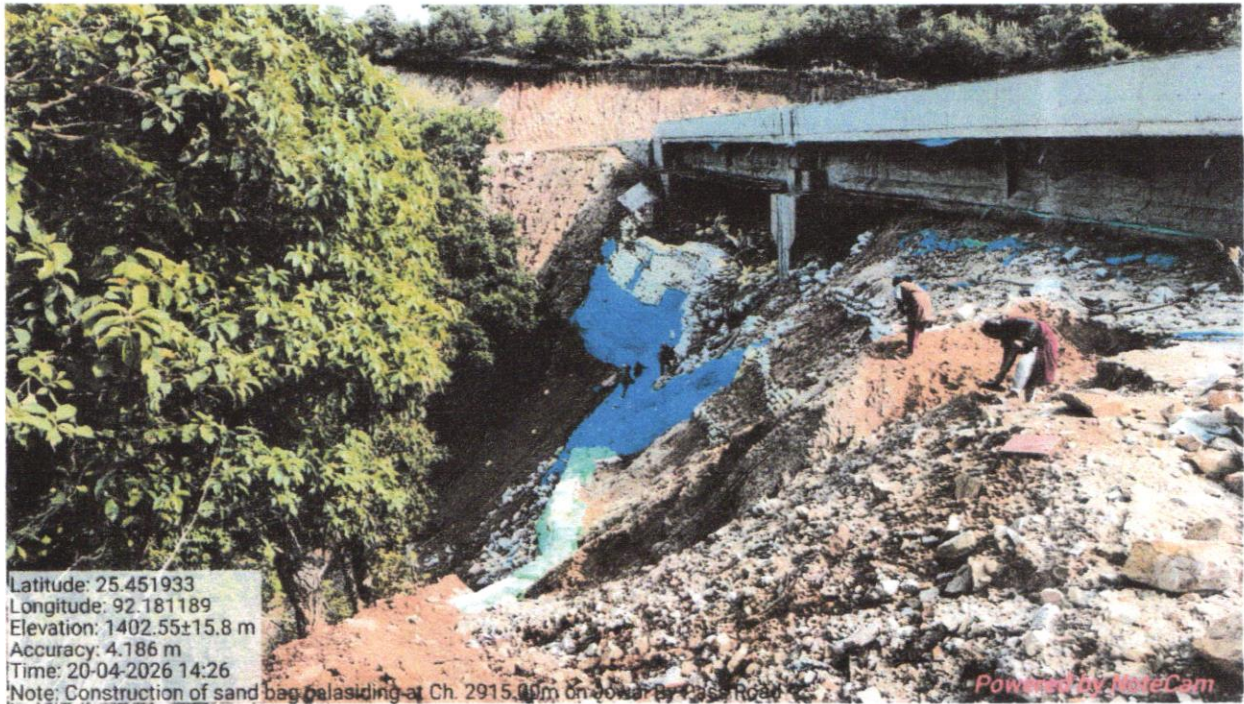


Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

*Hm*  
Chief Engineer (NH)  
P.W.D (Roads)  
Meghalaya, Shillong

ANNEXURE – V

TEMPORARY SANDBAG PALASIDING TO PROTECT SLOPE EROSION AT BRIDGE SITE (CoS) Right Hand Side (RHS)





*Hm*  
 Chief Engineer (M-H)  
 P.W.D (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

**GEO TEXTILE MATERIALS FOR USE AS SLOPE STABILIZATION**



  
Chief Engineer (M-I)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE CHIEF ENGINEER (NATIONAL HIGHWAYS) P.W.D. (ROADS)  
CENTRAL ROADS BRANCH - MEGHALAYA, SHILLONG

Email Address: [cehr/pwd@gmail.com](mailto:cehr/pwd@gmail.com)

No. PW/CE/NH/43/2021/92

Dated Shillong the 21<sup>st</sup> April, 2026

To,  
The Executive Engineer (P.W.D./Roads)  
Jowai Central Division, Jowai

**Sub: Slope Stabilization on Jowai - Bypass**

This is to inform you that the geotextiles nets are readily available with the Executive Engineer, PWD (Roads) National Highway Division, Shillong. In this connection, you are directed to contact the said Engineer immediately and to obtain the nets from them to enable you to use for slope stabilization in Jowai Bypass road project.

This is for your information and necessary action.

*Hm*  
*21/04/26*  
(H. Kharlukhi)  
Chief Engineer (NH) PWD (Roads)  
Meghalaya, Shillong

Memo. No. PW/CE/NH/43/2021/92-A

Dated Shillong the 21<sup>st</sup> April, 2026

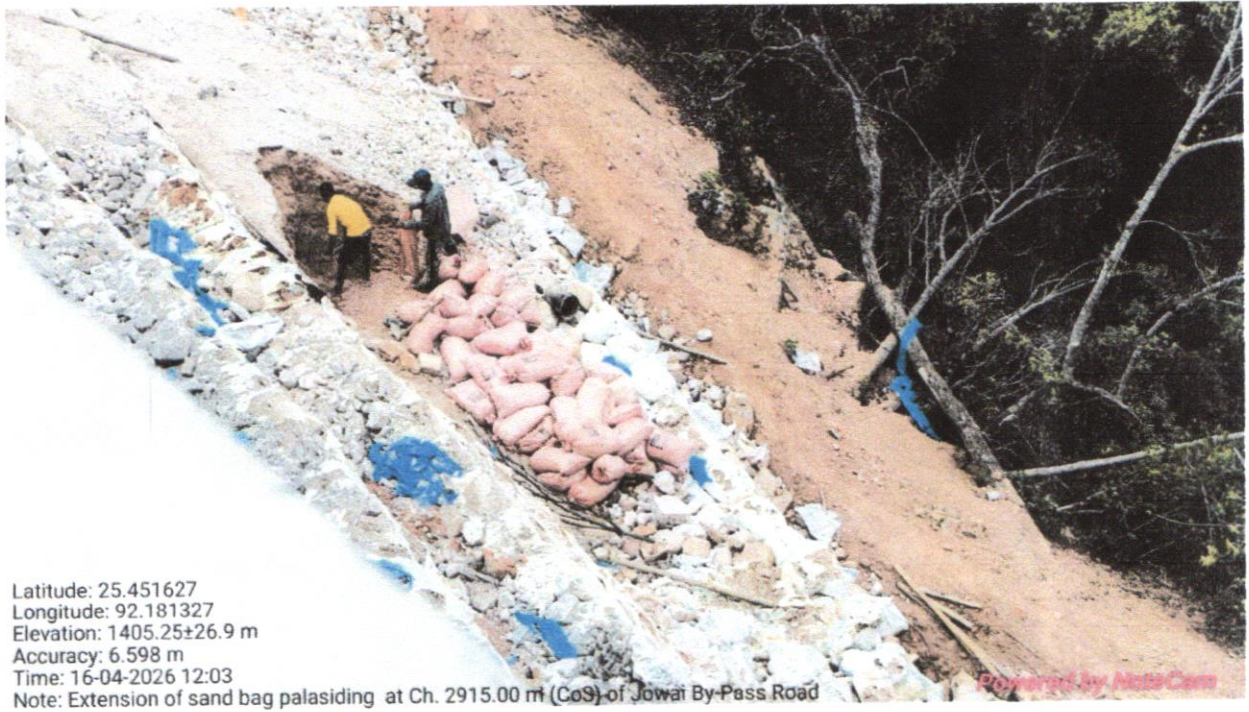
Copy to:

1. The Superintending Engineer, PWD (Roads) National Highway Circle, Shillong/  
Jowai Circle, Jowai for information and necessary action.
2. The Executive Engineer, PWD (Roads) National Highway Division, Shillong for  
information and necessary action.

/  
Chief Engineer (NH) PWD (Roads)  
Meghalaya, Shillong

ANNEXURE – VI

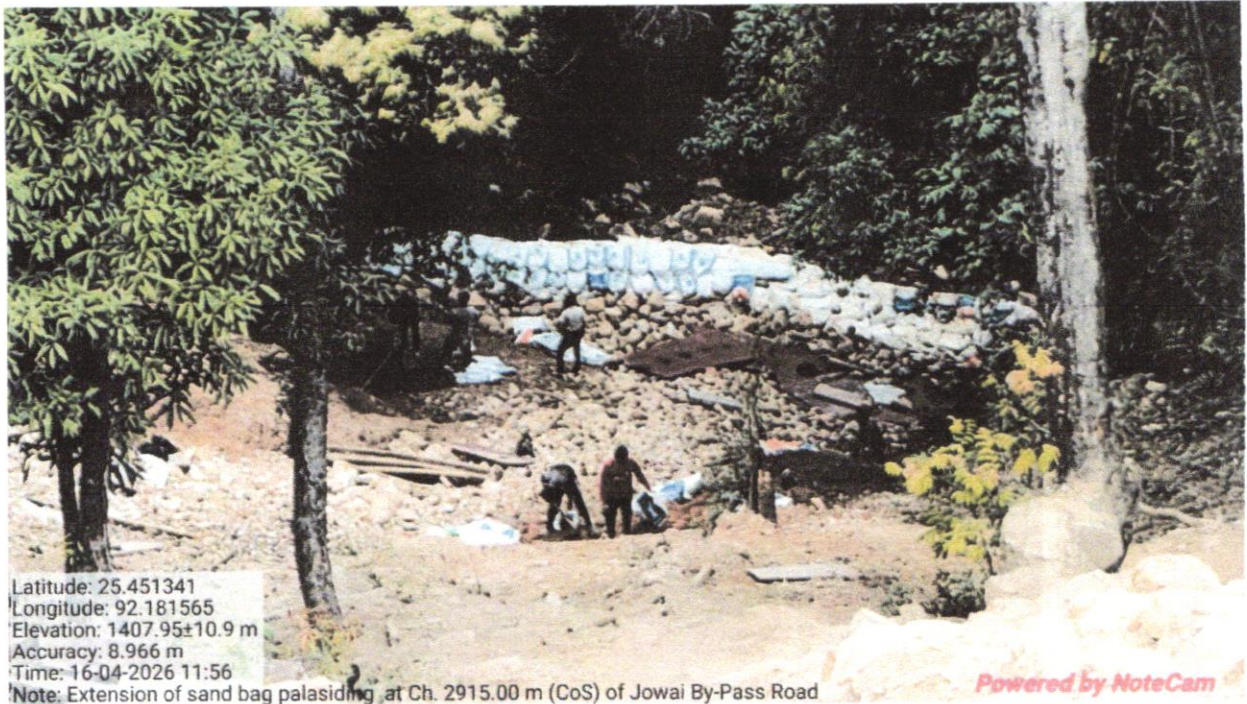
CONSTRUCTION OF ADDITIONAL SANDBAG WALL PALASIDING WHICH WILL TALLY APPROXIMATELY UPTO 1970.00 METER IN LENGTH



*Handwritten signature*  
 Chief Engineer (N-I)  
 PWD (Roads)  
 Meghalaya, Shillong

*Handwritten signature*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

CONSTRUCTION OF ADDITIONAL SANDBAG WALL PALASIDING WHICH WILL TALLY APPROXIMATELY UPTO 1970.00 METER IN LENGTH



*[Signature]*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

ANNEXURE – VII

**LOADING OF ALL CLEARED MATERIALS AND DISPOSED OFF TO THE DUMPING SITE AT DEMTHRING**



*Hms*  
**Chief Engineer (M-I)**  
**P.W.D (Roads)**  
**Meghalaya, Shillong**

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

ANNEXURE – VII

UNLOADING OF CLEARED MATERIALS AT DUMPING SITE AT DEMTHRING



Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

*Hm*  
 Chief Engineer (M-I)  
 P.W.D (Roads)  
 Meghalaya, Shillong


EXTENSION OF SAND BAG PALASIDING



At Chainage: 2810.00m



*Hrc*  
Chief Engineer (M-4)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai


EXTENSION OF SAND BAG PALASIDING




At Chainage: 2980.00m



At Chainage: 3100.00m

  
Chief Engineer (M-H)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai


EXTENSION OF SAND BAG PALASIDING




At Chainage: 4140.00m



At Chainage: 3100.00m

  
**Chief Engineer (NH)**  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai


EXTENSION OF SAND BAG PALASIDING




At Chainage: 4520.00m

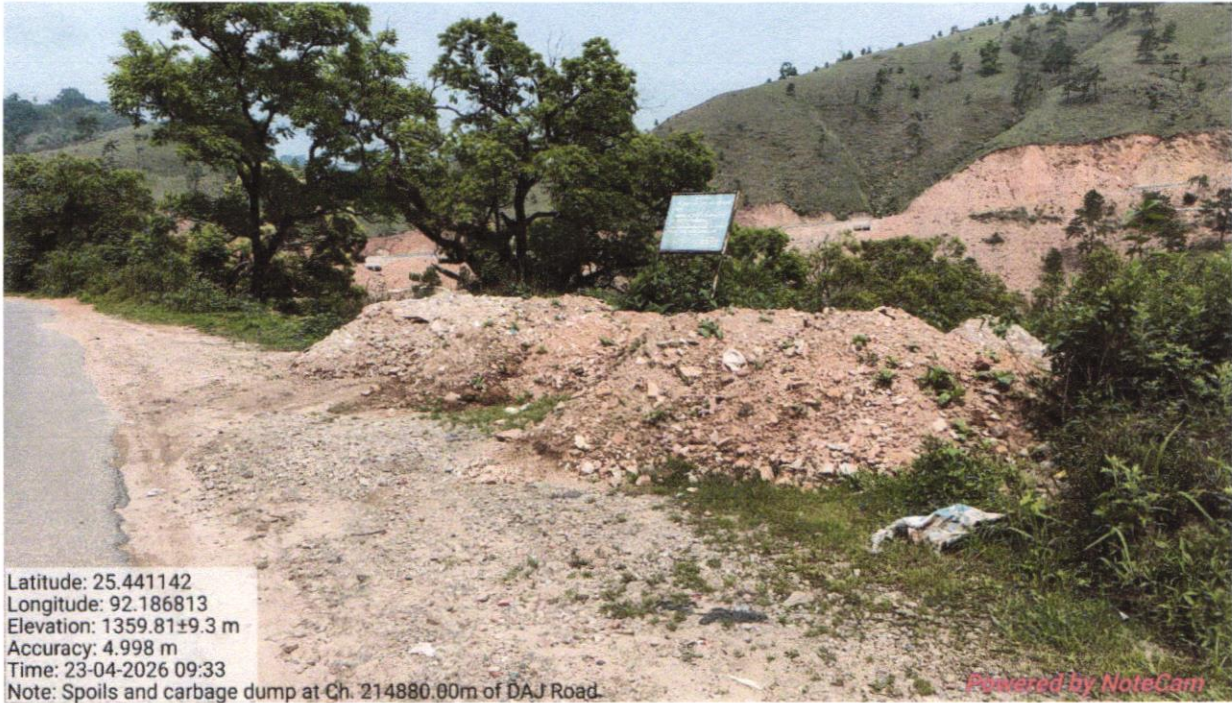


At Chainage: 4210.00m

  
Chief Engineer (NH)  
P.W.D (Roads)  
Meghalaya, Shillong

  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai

**SPOILS AND GARBAGE DUMP BY PRIVATE INDIVIDUAL AT DIFFERENT CHAINAGE OF DAWKI – AMLAREM – JOWAI ROAD (NH-40E) AND SHILLONG – JOWAI ROAD (NH-44)**



At Ch. 214880.00m of DAJ Road (NH-40E)



At Ch. 213680.00m of DAJ Road (NH-40E)

*Hm*  
 Chief Engineer (M-I)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai


**SPOILS AND GARBAGE DUMP BY PRIVATE INDIVIDUAL AT DIFFERENT CHAINAGE OF DAWKI – AMLAREM – JOWAI ROAD (NH-40E) AND SHILLONG – JOWAI ROAD (NH-44)**



At Ch. 213650.00m of DAJ Road (NH-40E)



At Ch. 213560.00m of DAJ Road (NH-40E)

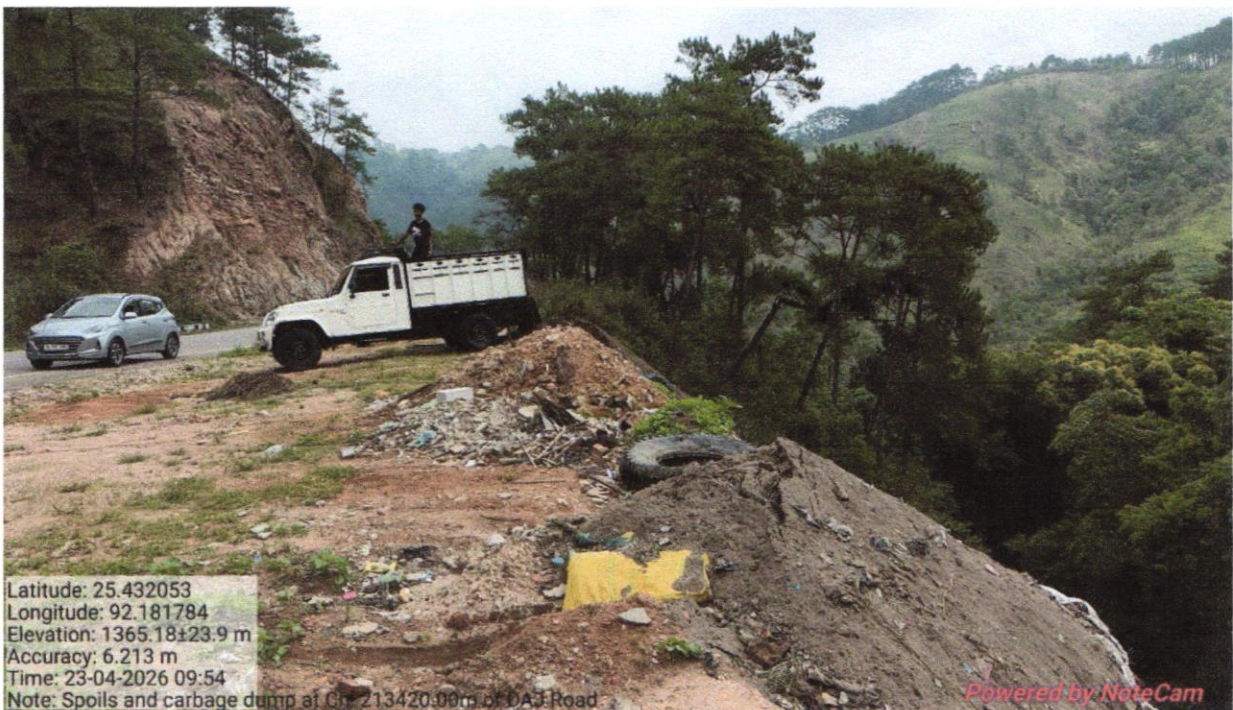
  
**Chief Engineer (NH)**  
**P.W.D (Roads)**  
**Meghalaya, Shillong**

  
**Executive Engineer P.W.D (Roads)**  
**Jowai Central Division, Jowai**

**SPOILS AND GARBAGE DUMP BY PRIVATE INDIVIDUAL AT DIFFERENT CHAINAGE OF DAWKI – AMLAREM – JOWAI ROAD (NH-40E) AND SHILLONG – JOWAI ROAD (NH-44)**



At Ch. 213540.00m of DAJ Road (NH-40E)



At Ch. 213420.00m of DAJ Road (NH-40E)

*H/S*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

**SPOILS AND GARBAGE DUMP BY PRIVATE INDIVIDUAL AT DIFFERENT CHAINAGE OF DAWKI – AMLAREM – JOWAI ROAD (NH-40E) AND SHILLONG – JOWAI ROAD (NH-44)**



At Ch. 213400.00m of DAJ Road (NH-40E)



At Ch. 213180.00m of DAJ Road (NH-40E)

*Hm*  
 Chief Engineer (NH)  
 PWD (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai

**SPOILS AND GARBAGE DUMP BY PRIVATE INDIVIDUAL AT DIFFERENT CHAINAGE OF DAWKI – AMLAREM – JOWAI ROAD (NH-40E) AND SHILLONG – JOWAI ROAD (NH-44)**



At Ch. 212690.00m of DAJ Road (NH-40E)



At Ch. 212590.00m of DAJ Road (NH-40E)

*[Signature]*  
 Chief Engineer (M-H)  
 P.W.D (Roads)  
 Meghalaya, Shillong

*[Signature]*  
 Executive Engineer P.W.D (Roads)  
 Jowai Central Division, Jowai



959

49

Avijit Mani Tripathi &lt;avijitmani@gmail.com&gt;

**O.A. 1271 of 2024 NGT PB - Sh. Khroo L. Pariat v. State - further status report**

1 message

**Avijit Mani Tripathi** <avijitmani@gmail.com>

25 April 2026 at 10:24

To: Srishti Agnihotri <srishtiagnihotriofficial@gmail.com>, enatoli sema <enatoli@gmail.com>, Sujit Dey <sujitdey.dey31@gmail.com>, Vikash Kumar <vikashkalp@gmail.com>, thakursumit79@gmail.com, Henry Ahanthem <ahanthemhenry@gmail.com>, anujkrsharma02@gmail.com, jaiswalgroup05@gmail.com, ceo123jmb@gmail.com, jhadcjowai@gmail.com

Ma'am/Sir,

Please find attached an advance copy of the further status of action taken report being filed on behalf of Resp. No.7 - PWD, Meghalaya in the subject case.

Regards,  
Avijit Mani Tripathi  
Advocate on Record  
Supreme Court of India  
B 17, Fourth Floor, Jangpura Extension  
New Delhi-110014  
Ph.011-43582788, 9958537705

**OA 1271 2024 NGT PB ATR PWD Meghalaya April 2026.pdf**  
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